NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 18/13	TP 45/16	For Hearing	397/398	Tourism Fin. Corpn. I. Ltd. & Anr. Vs. Hotel Paraag Pvt. Ltd. & 4 Ors.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
١.	A. Muscli sel	Respondent No. 1404		
	Aishoons of			
2	. Kuman & Bl	at Peliliones	(M)	

ORDER

Counsel for Petitioner is present. Counsel for Respondent 1 to 4 is present. List it for hearing on 05/03/2018.

Member (T)

Member (J)